COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 295 OF 2016

Dated: 21st February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Ultratech Cement Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Mr. Pratyush Singh for R-1

Mr. G. Maheshwari

Mr. M. G. Ramachandran

Ms. Poorva Saigal

<u>ORDER</u>

As a last opportunity time is granted to the Appellant to file the undertaking as per order dated 10.08.2017.

It is represented that pleadings are complete. List the matter for hearing on <u>05.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd